

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 105
IB-395/ND/2020**

**IN THE MATTER OF:
Smt. Kanika Dandona**

...PETITIONER

Vs.

M/s. Chuliwal Containers Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 30.01.2020

**Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Sushil Kr. Singh and Mr.
Sanjeev Kumar, Advocates**
For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the Corporate-debtor vide all modes including the process of the Bench returnable on 13.02.2020. Affidavit of service be filed. Post the matter to **13.02.2020**.

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**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**